is determined in each unit/division of the India Tourism Development Corporation (ITDC) and the present level of inventory etc. in each unit:

- (b) the value of obsolete/surplus items in each unit/division/activity of ITDC as on March, 31, 1991; and
- (c) the details of major items lying in each unit/division/activity of the Corporation as on March 31, 1991 and how these are proposed to be disposed off?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Allocation to Power Sector in Tamil Nadu, Karnataka, Maharashtra

2796, SHRI H. D. DEVEGOWDA: Will the Minister of POWER AND NON-CON-VENTIONAL ENERGY SOURCES be pleased to state the details of the amount provided by the Union Government for power generation in different energy sectors of Tamil Nadu, Karnataka, Maharashtra, planwise?

THE MINISTER OF STATE OF THE MINISTR Y OF POWER AND NON-CON-VENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): Information is being collected and will be laid on the Table of the House.

[Translation]

Promotions of Railway Officials

2797. SHRI HARI KEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the condition of minimum leftover service tenure has been fixed for promotion in certain categories of gazetted officers of the Railways;
- (b) if so, the norms and purpose of these conditions of minimum leftover service tenure:
- (c) the other categories in which this condition apply and the period of minimum leftover service tenure fixed in each case;
- (d) whether this rule also applies to the promotion of group 'B' officers to group 'A'; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

one year as Chairman, Railway Board.

(b) Posts	Minimum leftover service
In grade Rs. 7300-7600/-	One year.
General Manager and equivalent.	Two years.
Member, Railway Board.	Two years.
Chairman, Railway Board.	Two years as Member, Railway Board and/or Chairman, Railway Board, including at least